

THE HIGH COURT OF MEGHALAYA SHILLONG

Dated Shillong the 13th May, 2021

EXTENSION NOTICE FOR N.I.Q

No. HCM II/16/2016/Comp/1701 : The date of receipt of bids relating to "Annual Maintenance Contract with spare parts in respect of Computers, Printers, Scanners, Server, VC, Network Devices, Display Board, Xerox Machine, Fax Machine and other IT peripherals" issued vide tender notice no HCM.II/16/2016/Comp/1586 dated 28th April 2021 is hereby extended to 5th June, 2021 at 3:00 P.M.

The opening of bids will also be on the same day at 3:30 PM in the office chamber of the undersigned.


REGISTRAR GENERAL

Memo No. HCM II/16/2016/Comp

Dated Shillong the 13th May, 2021

Copy to:

1. The System Analyst for uploading in the Official website
2. Notice board
3. Office file.


REGISTRAR GENERAL